

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 13699/2018

JAGAN LAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 22-04-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. K. B. Sounder Rajan, AOR

For Respondent(s)

Mr. Shishir Kumar Saxena, Adv.

Mr. P.K. Sinha, Adv.

Mr. Madan Mohan, Adv.

Mr. Praveen Swarup, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete qua respondent No.1 but no one has entered appearance on his behalf.

Ld. Counsel for respondent Nos. 2 to 7 have not filed vakalatnama despite order dated 5.3.2019 of Hon'ble Judge in Chamber. Pursuant to the order of the Hon'ble Judge in Chambers, the counter affidavit filed by these respondents is taken off record.

I.A. seeking deletion of unserved respondent Nos. 8 to 12, be processed for listing before the Hon'ble Judge in Chambers for further future directions. Await orders. List thereafter.

RAJESH KUMAR GOEL
Registrar